## BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

## TWENTY-SEVENTH REPORT

(Presented on 12.8.1986)

The Business Advisory Committee held a sitting on Tuesday, the 12th August, 1986.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:—
  - (1) The Central Duties of Excises (Retrospective Exemption) Bill, 1986. (Consideration and passing)
  - (2) Discussion on the Resolution re: Programme 5 hours of Action on the National Policy on Education, 1986.
  - (3) The Border States (Special Provisions) Bill, 4 hours 1986.

(Consideration and passing)

- 3. The Committee also recommend that in order to complete the essential items of Government Business, the current session of Lok Sabha may be extended upto Friday, 22nd August, 1986 and the House may sit on Wednesday 20th, Thursday, 21st and Friday, 22nd August, 1986.
- 4. The Committee further recommend that discussion regarding environment under Rule 193 may be held during the next week.

NEW DELHI;

August 12, 1986 Sravana 21, 1908 (Saka) BAL RAM JAKHAR, Chairman, BUSINESS ADVISORY COMMITTEE.